

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 149/2015

KRISHNA PAL @ KRESH PAL

Appellant(s)

VERSUS

STATE OF U.P & ANR

Respondent(s)

Date : 20/09/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Mordhwaj Singh,Adv.
 Mr. Anurag Kishore,Adv.

For Respondent(s) Ms.Heena Khan,Adv.
 Gp. Capt. Karan Singh Bhati,Adv.

Ms.Pallavi Pratap,Adv.
Mr.Rajiv Yadav,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The respondent No.2 has failed to file the counter affidavit within the period stipulated under the rules.

Four weeks time as last chance is given to the respondent No.1 to file the counter affidavit.

List the matter before the Hon'ble Court as per rules after expiry of four weeks.

(M V RAMESH)
Registrar

SB